NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 38(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 2.09.2016

NAME OF THE COMPANY:

Sh. Nand Lal Bhatia

V/s.

M\s Horizon Boardcast Electronics pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION		REPRESENTATION			SIGNATURE
7.	Mr. Sidi Mc. Viji				}	Petitioners.	yghor
	Ms. Tan			4	١.		

ORDER

M/s S.C. Vasudeva & Co., CA have filed the final audit report on Ist September 2016. Learned Counsel for the parties have obtained a copy of the same and requested for some time to examine the report. The CA may also file the valuation report if possible within two weeks.

List for further consideration on 15th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Off September, 2016 (A.K. Arora)